

13.37 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINTH REPORT

श्री हरजयन्त बेकनूब (पूर्व दिल्ली) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि
सभा, गैर-सरकारी सदस्यों के विधेयकों
तथा सकार्यों सम्बन्धी समिति के नये
प्रतिवेदन से, जो सभा में 20 जुलाई को पेश
किया गया था, सहमत है।

Mr. Deputy-Speaker: The question
is:

"That this House agrees with
the Ninth Report of the Commit-
tee on Private Members' Bills and
Resolutions presented to the
House on the 20th July, 1967."

The motion was adopted.

15.38 hrs.

GANGA VALLEY CORPORATION
BILL*

श्री महाराज सिंह भारती (मेरठ) :
श्रीमन् मैं प्रस्ताव करता हूँ कि गंगा नदी
तथा इस की उपनदियों का उपयोग करते
हुए बिजली पैदा करने, सिंचाई की सुवि-
धाओं तथा जल निस्सारण के लिए व्यवस्था
करने वाले विधेयक को पेश करने की अनुमति
दी जाये।

Mr. Deputy-Speaker. The ques-
tion is:

"That leave be granted to in-
troduce a Bill to make arrange-
ments for power generation, irri-
gational facilities and water drain-
age by harnessing the river Ganga
and its tributaries."

The motion was adopted.

श्री महाराज सिंह भारती : श्रीमन्, मैं
विधेयक को पेश करता हूँ।

15.39 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 93)

Shri Nath Pal (Rajapur) Sir, I
beg to move for leave to introduce a
Bill further to amend the Constitu-
tion of India

Mr. Deputy-Speaker: The question
is:

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India".

The motion was adopted.

Shri Nath Pal: Sir, I introduce the
Bill

15.40 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 16)

श्री शिव चन्द्र झा (मधुबनी) श्रीमन्,
मैं प्रस्ताव करता हूँ कि भारत के सचिवान
में प्रागे सशोधन करने वाले विधेयक को
पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question
is:

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India."

The motion was adopted.

Shri Shiva Chandra Jha: Sir, I in-
troduce the Bill.

*Published in Gazette of India Extraordinary, Part II, section 2, dated
21.1.67.